

[English]

Implementation of Reservation Rules by Educational Institutions

2973. SHRI K.D. SULTANPURI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether certain educational institutions which are in receipt of grants-in-aid from the University Grants Commission are not implementing the Reservation Rules in recruitment and promotions in favour of SC/ST in utter violation of the Constitution of India and the rules made thereunder;

(b) if so, the details thereof; and

(c) the action, the Government, propose to take against such institutions?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c). According to the information furnished by University Grants Commission (UGC), the Commission has been urging the Universities to implement the Statutory Reservation Policy for SCs/STs in matters of admission and appointments to teaching and non-teaching posts. Central Universities/Deemed Universities are expected to take appropriate action for implementation of the reservation policy announced by the Government in this behalf. As regards State Universities, they are expected to follow the reservation policies prescribed by the respective States.

UGC has set up SC/ST Cells in 98 Universities for effective implementation of the reservation policy. Matters relating to this policy are discussed by UGC with the concerned Universities from time to time with a view to ensuring that the Policy is implemented in letter and spirit.

Sanction For Civil Works of Women's Hostels in Mysore

2974. SHRI S.D.N.R. WADIYAR : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that the Government of India and the World Bank have sanctioned an additional outlay of Rs. 67 million for Civil works of Women's Hostel and Polytechnic for physically handicapped at Mysore;

(b) if so, the amount spent so far;

(c) the progress of work;

(d) the amount proposed to be spent during 1996-97; and

(e) the time by which they are likely to be ready for occupation?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (e). An additional outlay of Rs.68.00 million (Rs.680.00 lakhs) has been approved by the Government of India and the World Bank for Civil Works for 4 Women hostels at Hubli, Mysore, Hassan and Shimoga and Polytechnic for Physically Handicapped at Mysore. Rs. 127.00 lakhs has been spent as on 30-6-96 which includes Government Polytechnic for Women, Hubli JSS Polytechnic for Women, Mysore, Government Women' Polytechnic, Shimoga and also Institute for Physically Handicapped Mysore. The construction of hostel for Government Polytechnic for Women at Hassan is likely to start in November, 1996. The amount proposed to be spent for these buildings during 1996-97 is Rs. 380.00 lakhs. The hostels for the polytechnics at Hubli and Mysore and Shimoga are expected to be completed by June, 1997 and the construction for Physically Handicapped is expected to be completed by December, 1997.

Height of Sardar Sarovar Project

2975. SHRI SANAT MEHTA :
SHRI DILEEP SANGHANI :

Will the Minister of WATER RESOURCES be pleased to state :

(a) the main issues discussed in the last meeting of Chief Ministers of Gujarat, Madhya Pradesh, Rajasthan and Maharashtra regarding height of Sardar Sarovar Project on river Narmada;

(b) whether the report of Sardar Sarovar Construction Advisory Committee recommending raising of present height of the dam to 110 metres was discussed;

(c) whether the irrigation and power losses to Gujarat due to reduction of height of Narmada dam were also discussed; and

(d) if so, the details of agreement on the issues made reached in the recent meeting?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) The main issues discussed in the meeting regarding the height of Sardar Sarovar Dam related to the availability of water submergence due to reservoir, resettlement and rehabilitation aspects and generation of hydropower.

(b) and (c). Yes, Sir.

(d) During the meeting the following was agreed to; construction of Sardar Sarovar Dam may proceed as planned, limiting the Full Reservoir level to 132.68

metres (436 feet) in the first instance. Thereafter the data for actual flow of water in the dam will be observed for a period of five years. If during any three out of these five years, the flow of water-discharge is adequate as assessed in the award, the decision regarding raising the reservoir level to 138.68 metres (455 feet) could be considered.

Construction of the dam will proceed pari-passu with the resettlement and rehabilitation of project affected persons as per terms of the Award and relief and rehabilitation Policies laid down by the States in this regard. The States shall ensure speedy and proper implementation of the relief and rehabilitation measures.

[Translation]

Promotion of Sanskrit Language

2976. SHRI RADHA MOHAN SINGH : Will the Minister HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the steps taken by the Union Government to promote Sanskrit language in the country particularly in Bihar and Uttar Pradesh;

(b) whether the 'Rashtriya Sanskrit Shikshak Sansthan' provides grants to the Sanskrit Vidyalayas;

(c) if so, the details thereof;

(d) whether the Government propose to provide grants to the Sanskrit Vidyalayas of East Champaran district of Bihar by giving recognition to them; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) Government have been promoting the Sanskrit language in Bihar and Uttar Pradesh as well as the rest of the country through the Rashtriya Sanskrit Sansthan, New Delhi, Maharishi Sandipan Rashtriya Ved Vidya Pratishthan, two Deemed Universities and the Central Plan Scheme of financial assistance to States/UTs for the development of Sanskrit.

(a) and (c). Under the scheme of Financial Assistance to Voluntary Sanskrit Organisations, the Rashtriya Sanskrit Sansthan has provided in 1995-96 financial assistance to 404 Voluntary Sanskrit Organisations/Sanskrit Vidyalayas in the country for meeting the expenditure on salary of teachers, scholarships to students, library books etc. Of these 404 organisations 109 are in Uttar Pradesh and 22 in Bihar.

(d) and (e) The Government of Bihar have not so far sent any proposal for assistance to Sanskrit Vidyalayas of East Champaran.

[English]

Birth Centenary of Ghalib

2977. SHRI SHATRUGHAN PRASAD SINGH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether two hundred years of the Birth of Great Urdu Indian Poet Mirza Ghalib are going to be completed;

(b) whether the Government propose to celebrate the bi-centenary of the poet in Delhi at international level, who was the true representative of the mixed culture;

(c) if so, the details thereof;

(d) whether the Government have formulated any scheme to protect the House of Mirza Ghalib in Delhi as a National monument; and

(e) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMALI) : (a) Yes, Sir; 200th birth anniversary of Mirza Ghalib falls in December, 1997.

(b) and (c). A proposal to celebrate the birth bi-centenary of Mirza Ghalib is under the consideration of the Government.

(d) No, Sir.

(e) Does not arise.

Deteriorating Condition of Minority Colleges

2978. SHRI SULTAN SALAHUDDIN OWAISI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the financial condition of some of the minority colleges in the country is not better;

(b) if so, whether the Government propose to provide grants to these institutions;

(c) whether the Government propose to set up more minority schools and colleges in the country; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b). University Grants Commission (UGC) provides development grants, as per the prescribed norms, to all colleges including Minority colleges, which have been recognised by the Commission and declared fit to receive such financial assistance from UGC and other Central Sources in terms of the rules/regulations framed under the UGC Act.

(c) and (d). Schools are generally set up by the State Governments/ UT Administration or private trust/